



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

February 07, 2017

Pradhan Mantri Garib Kalyan Deposit Scheme (PMGKDS), 2016

The Government of India, in consultation with the Reserve Bank of India, had notified [Pradhan Mantri Garib Kalyan Deposit Scheme \(PMGKDS\), 2016](#) vide [notification no. S.O. 4061 \(E\) dated December 16, 2016](#). The deposit under this Scheme shall be made by any person who declared undisclosed income under Pradhan Mantri Garib Kalyan Yojana, 2016. The deposit sum, which shall not be less than twenty-five per cent of the declared undisclosed income, can be deposited at the authorized banks (as notified by Government of India) from December 17, 2016 (Saturday) to March 31, 2017 (Friday).

In this connection, Government of India has decided to allow declarants to make deposits on one or more occasions in the PMGKDS, 2016. Accordingly, para 4 (4) of the [notification](#) stands amended as under:

“4. Subscription and Mode of investment in the Bonds Ledger Account —
(4) The deposit to be made under sub-section (1) of section 199F under this Scheme shall be made, on one or more occasions. The deposits shall be made before filing declaration under sub-section (1) of section 199C.”

Press Release : 2016-2017/2116

Ajit Prasad
Assistant Adviser